

[3 December, 1999]

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the statement. (See below).

(c) Three quarterly instalments of Central share of Calamity Relief Fund (CRF) for 1999-2000 have been released to these States for undertaking relief and rehabilitation measures in the wake of natural calamities. The fourth quarterly instalment, due for release on 1.1. 2000, has also been released in advance to Madhya Pradesh and Orissa.

According to the Ministry of Water Resources (Central Water Commission), Rs. 15.00 crore have been sanctioned as Central Loan Assistance (CLA) to the Government of Assam for 1999-2000, of which Rs. 7.5 crore only have been so far released.

(d) and (e) The Central Water Commission informed that no information has been received by them from the concerned States regarding specific flood control measures adopted by them.

Statement

Sl. No.	Name of State	Human lives lost	Animals lost	Houses damaged	Cropped area damaged (in lakh ha.)
1.	Assam	3	NR	126	1.06
2.	Bihar	244	1356	187434	3.33
3.	Gujarat	46	NR	NR	NR
4.	Himachal Pradesh	30	129	2224	NR
5.	Karnataka	24	117	2137	0.01
6.	Kerala	111	NR	20083	NR
7.	Madhya Pradesh	27	654	29168	0.62
8.	Orissa	14	NR	NR	1.53
9.	Punjab	11	NR	2	0.02
10.	Rajasthan	46	NR	NR	NR
11.	Tripura	16	82	4014	0.05
12.	Uttar Pradesh	86	9	1023	0.33
13.	West Bengal	79	NR	559527	NR

NR-Not Reported.

Damage to fishing harbour in Orissa

317. SHRI BHAGABAN MAJHI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that all the fishing harbours in the State of Orissa have been damaged extensively due to recent cyclone;

(b) if so, the details thereof (harbour-wise); and

(c) the steps taken for the reconstruction of these fishing harbours?

THE MINISTER OF AGRICULTURE (SHRI NITISH KUMAR): (a) and (b) As per the report received from the Government of Orissa, three Fishing Harbours and 19 Fish Landing Centres have been damaged due to cyclone in Orissa. The details of damage to the infrastructure is given in Statement. (See below)

(c) The Department of Fisheries has moved the State Government for provision of funds.

Statement

(Rs. in lakh)

Sl. No.	Infrastructure	Extent of damage	Estimated cost of reconstruction
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FISHING HARBOURS

1.	Astrang District Puri	Temporary shed has been completely damaged with GCI sheets blown out. All other buildings of the port such as Storage godown and First Aid dispensary have been damaged. Internal Roads of 1 Km. length inside the Project area have been washed out. Saline embankment of 1.5 Km long and approach embankment of about 3 Km from Nuagarh to fishing jetty have been totally washed out. Shore protection work of 100 mts length of upstream side of the jetty has been washed out. Total electric fixation with sub-station have been destroyed.	57.00
2.	Gopalpur District Ganjam	Auction hall, AC sheets of auction hall, net making shed and doors and windows of godowns have been completely destroyed. Compound wall with main gate and electrification of harbour have been completely damaged. Harbour premises buried with sand.	55.00
3.	Dhamra Dist. Bhadrak	The extent of loss and damage of Dhamra Fishing harbour is under assessment.	N.A.

Sl. No.	Infrastructure	Extent of damage	Estimated cost of reconstruction
FISH LANDING CENTRES (FLCS)			
1.	Chandrabhaga Puri District	Approach road to the FLC has been washed out and ancillary structures damaged.	7.40
2.	Baliapetpur-Bhusandpur District Khurda	Approach road, internal road and reclaimed area have been damaged. Gravelling of jetties top has been washed away. Jetty slops packing and grouting work has been destroyed.	1.68
3.	Nairy District Khurda	Earth scouring, stone packing and top road of the jetty have been damaged. Gravel packing from the road top has been washed out.	1.00
4.	Soran District Khurda	Approach road and stone packing including super structure has been damaged.	3.20
5.	Bandara District Jagatsinghpur	Approach road of length 1760 metres has been damaged. Stone packing under reclaimed area has been totally damaged. Entire 250 metre compound wall has been damaged. GCI sheets of the shed has been blown away. Packing hall, auction hall, pump house, bath road etc. have also been damaged.	30.90
6.	Bahabalpur District Balasore	Stone packing of 160 metre, doors and windows of quarters, auction hall and packing hall have been damaged. Paving of the jetty has been washed out. Electrical supply line work alongwith transformers have been completely damaged. Borewell and submersible pump buried with sand and water supply line has also been damaged.	6.20
7.	Panchubisa District Balasore	Approach road of 2.5 Km long totally cut off. The storm water has eroded the road to a depth of 1.5 metre. Barrack, workshop and community hall buildings have been damaged. Tube-well has been filled with sand and mud. The fencing of the premises has been fully damaged and washed away.	8.42

Sl. No.	Infrastructure	Extent of damage	Estimated cost of reconstruction
8.	Kasafal District Balasore	The approach bund has totally collapsed. Reclaimed area and stone packing of the premises has been damaged. Borewell has been buried with sand and mud. All other structures including with auction and packing hall, store have been damaged.	3.45
9.	Chudamani Bhadra District	Approach road of 4 km length has been damaged fully with 0.5 m long breaches along the road. Main road to market and the river side embankment has been eroded. Bridge along the road on the coast, the canal and RCC jetty have been damaged. Shutters of Barracks, quarters, community hall, Workshop alongwith electrical work has been completely damaged. Compound wall has also been damaged.	20.53
10.	Chandinipal Bhadrak District	Office building and approach road of 1.5 Km and doors and windows have been damaged at Chandinipal fishing base. Roof of the building has been collapsed. Saline Embankment eroded with framing cuts and breaches.	11.42
11.	Kansabansa Bhadrak District	Jetty, workshop barrack has been damaged. Approach road washed away.	19.70
12.	Jambooo District Kendrapada	Approach road of 260 metres has been washed away. GCI sheets and temporary sheds have been flown away. Compound wall of 258 mts. length fallen down and reclaimed area has been damaged. Electrification work has been completely damaged. Plantation inside the Project area has been destroyed.	4.70
13.	Tantiapal District Kendrapada	Approach road of 900 metre have been completely damaged. Cement compound wall of 70 m fallen down. Side packing of reclaiming area has been damaged. Water supply system, plantation inside the compound has been destroyed.	8.28

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Sl. No.	Infrastructure	Extent of damage	Estimated cost of reconstruction
14.	Khandiapatna District Kendrapada	Approach road of 20 metre length has been washed away. Temporary shed 5 nos., GCI sheets and 2 rooms have been completely broken. Compound wall of 25 metre length has been completely fallen down. Stone packing of the protection wall and reclaimed area has been completely destroyed. Approach road from Gadagadia ghat to Project has been damaged. Electrification work completely destroyed.	3.84
15.	Kharanasi District Kendrapada	Temporary shed has been damaged and GCI shed blown away. Entire compound wall has totally collapsed. Reclaimed area had been washed away.	2.43
16.	Talchua District Kendrapada	Approach road of 0.5 mt length has been destroyed. Over head lines and some ancillary structures have been damaged. The Water supply has been damaged.	8.38
17.	Rushikulya District Ganjam	Damage of approach road and other structure.	NA
18.	Palur District Ganjam	Damage of approach road and shed.	NA
19.	Sonapur District Ganjam	Damage of reclaimed area and approach road.	NA

Multi Unit Co-Operative Society Act

318. SHRI K. RAHMAN KHAN: Will the MINISTER OF AGRICULTURE be pleased to state:

(a) Whether Government are considering to bring amendment to Multi Unit Co-operative Society Act;

(b) if so, by when Government propose to introduce the Bill; and

(c) how many societies are registered under the Multi Unit Act, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S.B.P.B.K. SATYANARAYANA RAO): (a) Yes, Sir.